

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 290
TO BE ANSWERED ON 17.11.2016

APPRAISAL OF SAGY

290. SHRI KIRTI AZAD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether even after the completion of the first phase of Saansad Adarsh Gram Yojana (SAGY) the implementation of this scheme is not as per the objectives set for the scheme;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether complaints have been received from public representatives in this regard;
- (d) if so, the details thereof along with the action taken thereon; and
- (e) the steps being taken by the Government for proper financing and implementation of the said scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a) to (e) : SAGY is primarily about unleashing the power of people who are expected to inculcate pride in village, encourage societal change/Behavioural change, take collective responsibility and initiate People projects. The development of Gram Panchayats identified under SAGY is intended to take place through the convergence and implementation of existing Government Schemes and Programmes without allocating additional funds.

So far 704 Gram Panchayats have been identified under phase - I of the SAGY program . Out of which 658 Gram Panchayats have prepared their Village Development Plans (VDP) across the States/UTs cumulatively comprising more than 40,000 projects, out of which 33% of works are completed and 19% of works are in-progress. The progress of Village Development Plan shows the impressive result in terms of convergence, resource enveloping and community participation and the interest of the Members of Parliament.

The Ministry has been receiving queries/suggestions from various stakeholders regarding the convergence of various existing schemes mainly relating to the basic services, viz., health, water, electricity, roads, housing and education and the same is being acted upon/resolved from time to time. Some of the steps taken in this regard are as under:-

- i. 21 Schemes have been amended by various Ministries /Departments of Government of India to give priority to SAGY Gram Panchayat projects.
- ii. The Ministry of Rural Development has brought out 'SAMANVAY' - Compilation of 223 Central Sector/ Centrally Sponsored and 1806 State Schemes for convergence under SAGY. This document serves as a ready reckoner especially for the Members of Parliament, District and Village level officials about the different schemes for multitude of purposes at the GP level.
- iii. A National Workshop was organised on 23rd-24th September, 2015 at Bhopal by MoRD, where Members of Parliament, State Governments, District Collectors, Gram Pradhans from across all States were invited. The selected Good Practices by National Level Committee of the Ministry of Rural

Development were presented through two days' detailed exhibition so that similar good practices could be adopted in SAGY Gram Panchayats.

- iv. With the intend to tap the resources and the strengths of the Private, Voluntary and Cooperative sectors (PVC Sectors), the Ministry has circulated suggestive template to state governments for preparing proposals for tapping support from Private, Voluntary and Cooperative (PVC) sectors and received projects proposed by District Administration which detail availability / unavailability of fund, technical resources, rationale behind PVC Sector support etc. The proposals after examination have been displayed on the SAGY website for wider circulation
- v. The Ministry has prepared a document named 'SAHYOG' which is an indicative guidance document with the essential information on the existing social security schemes collated from respective ministries. It will enrich the knowledge of villagers and village level functionaries to achieve 100% enrollment into the social/financial Security Schemes in SAGY GPs. It is being circulated amongst the various stakeholders of SAGY .
